

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 114 OF 2007
BEFORE THE REGISTRAR SUNIL THOMAS

LALLAN CHAUBEY

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for permission to file additional documents and
office report)

Date: 01/09/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Anoop Kr. Srivastava,Adv.
Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s)

Mr. Anuvrat Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

Additional documents filed. No further steps. Hence,
place the matter before the Hon'ble Court, as per Rule.

(SUNIL THOMAS)
Registrar